

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
IA (CA) No. 12/JPR/2023
Appeal No. 05/252(1)/JPR/2022
Under Section 252(1) of
Companies Act, 2013

In the matter of:

Registrar of Companies

...Appellant

Versus

M/s Advina Infrastructure Development Company Pvt. Ltd.

...Respondent


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : JR Meena, ARoC
For the Respondent : Mohd. Bilal, Adv.

ORDER

Heard Mr. JR Meena, ARoC appearing on behalf of the RoC, Jaipur. Mr. Mohd. Bilal, Adv. appearing on behalf of Mr. Prateek Kedawat, Adv. for the Respondent. Learned counsel for the Respondent has filed documents with regard to satisfaction of charge with the ROC, Jaipur. Representative of ROC is present who submits that instructions from MCA are awaited. List the matter on 14.03.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

February 08, 2024